Annexure-3

Name of the Corporate Debtor: Abhijeet Infrastructure Ltd Date of commencement of CIRP: 05.02.2025 List of creditors as on: 31.07.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

	SI.	Name of creditor Details of claim received		Details of claim admitted						Amount of	Amount of	Amount of	Amount of claim	Remarks, if any	
1	No.		Date of	Amount Claimed	Amount of	Nature of claim	Amount	Amount	Wheth	% of	contingent	any mutual	claim not	under verification	
			receipt		claim admitted		covered by	covered by	er	voting	claim	dues, that	admitted		
							security	guarantee	related	share in		may be set-			
							interest		party?	CoC		off			
	1	State Bank of India (incl	18-Feb-25	6,34,60,04,763	6,34,60,04,763	Secured Creditor	Yes	No	No	8.32%	-	-	-	-	Please refer note 1 & 2
		e-SBBJ and e-SBH)													
-	2	Punjab National Bank	17-Feb-25	2,31,42,43,098	2 21 42 42 000	Secured Creditor	Yes	No	No	3.03%					Please refer note 1 & 2
-											-	-	-	-	
	3	Union Bank of India	14-Feb-25	2,00,03,79,446	2,00,03,79,446	Secured Creditor	Yes	No	No	2.62%	-	-	-	-	Please refer note 1 & 2
			(Original)												
			02-Jun-25												
			(Revised)												
	4	Bank of India	12-Feb-25	1,62,12,25,652	1,62,12,25,652	Secured Creditor	Yes	No	No	2.13%	-	-	-	-	Please refer note 1 & 2
	5	Indian Overseas Bank	18-Feb-25	1,50,71,26,339	1,50,71,26,339	Secured Creditor	Yes	No	No	1.98%	-	-	-	_	Please refer note 1 & 2
	6	Bank of Baroda (e	18-Feb-25	1,12,85,87,931	1,12,85,87,931	Secured Creditor	Yes	No	No	1.48%	-	-	-	_	Please refer note 1 & 2
		Vijaya Bank)													
	7	ASREC (India) Ltd	18-Feb-25	1,11,84,08,513	1,11,84,08,513	Secured Creditor	Yes	No	No	1.47%	-	-	-	-	Please refer note 1 & 2
		assignee of Karnataka													
		Bank													
		TOTAL		16,03,59,75,743	16,03,59,75,743		-			21.03%	_	-	-	_	

Notes:

- 1 Please note that additional details and clarification from the consortium members have been sought and such information on interest rates/details on interest calculation, penal interest, etc. are being provided.
- ² Information relating to accounts/records/financing documents from Corporate Debtor are not fully available in respect of outstanding dues and application under section 19 (2) of IBC has been filed before the Hon'ble NCLT for non-cooperation from the suspended Board and unavailability of information and the application is pending. Please note that the claim status and admitted amount of the claim are based on the verification of the claim documents, additional information and the documents which have been provided by the financial creditors/Consortium.

Bank of Baroda has submitted revised claim Form C including additional claim amount on account of amount covered by the Corporate Guarantee issued by CD to Abhijeet MADC Nagpur Energy Private Limited.

3 The details of security interest as per claim documents is annexed as Annexure 1

Annexure 1

Security Details:

Particulars	Description
Primary	
	a) First mortgage and charge on the Project present and future movable and immovable assets, on pari-passu basis with other participating lenders.b)Assignment of all the Project contracts (including insurance policies, right, titles) to SBI/ Other lenders
	First charge on all the bank accounts of the Borrower related to the project through which the disbursement of term loan would be undertaken
Collateral	Second Charge on current assets of the project on reciprocal basis with other Working Capital Lenders.
Personal Guarantee	i) Mr. Manoj Jayaswal ii) Mr. Abhishek Jayaswal